



\$~SB-1, 4 to 17

* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

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+ **W.P.(C) 14266/2024 & CM APPLs. 59737-59738/2024**

MINDA KOSEI ALUMINUM WHEELS PRIVATE LIMITED

.....Petitioner

Through: Mr. Kumar Kislay, Advocate with
Ms.Anjali and Ms. Muskaan Gupta,
Advocates.

versus

**PETROLEUM AND NATURAL GAS REGULATORY BOARD &
ORS.**

.....Respondents

Through: Mr. Apoorv Kurup, CGSC with
Mr.Gurjas Singh Narula, Mr.Akhil
Hasija, Mr.Arnab Mittal and
Mr.Shaurya Agarwal, Advocates for
UOI.

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+ **LPA 148/2021 & CM APPLs.14439/2021 and 14441/2021**

**M/S HALDYN HEINZ FINE GLASS
PRIVATE LIMITED**

.....Appellant

Through: Ms.Swapna Seshadri, Advocate with
Ms.Aishwarya Suleramani and
Ms.Harsha V.Rao, Advocates.

versus

GUJARAT GAS LIMITED & ANR.

.....Respondents

Through: Mr. Parag Tripathi, Senior Advocate
with Ms. Chand Chopra and Ms.
Neha Bhupathiraju Advocates for
respondent No.1.
Mr.Abhi Bansal, Advocate with
Mr.Tarun Walia, Mr.Taranmeet Kaur
and Ms.Vidhi Jindal, Advocates.
Mr. Utkarsh Sharma, Advocate with



Mr.Raghvendra Shankar, Mr.Rahul Sagar Sahay, Mr.Prince Kumar Singh, Ms.Harshita Tomar and Mr.Kartikey Joshi, Advocates for Respondent/PNGRB.

Mr. Apoorv Kurup, CGSC with Mr.Gurjas Singh Narula, Mr.Akhil Hasija, Mr.Arnab Mittal and Mr.Shaurya Agarwal, Advocates for UOI.

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W.P.(C) 4315/2022 & CM APPLs.12908-12909/2022 AND 18623/2022

ANTIQUÉ MARBONITE PVT LTD AND ORS.Petitioners

Through: Mr. Jayant Mehta, Senior Advocate with Mr.Saurav Agrawal, Ms.Nisha Bhatia, Mr.Sidhart Shekhar and Mr.Anshuman Chaudhry, Advocates for Petitioner Nos. 1-23.

Mr. Saurav Agrawal and Mr. Anshuman Chaudhary, Advs. for Petitioner No.24.

versus

PETROLEUM AND NATURAL GAS

REGULATORY BOARD & ANR.

.....Respondents

Through: Mr.Raghvendra Shankar, Advocate with Mr.Rahul Sagar Sahay, Mr.Prince Kumar Singh and Ms.Harshita Tomar, Advocates for PNGRB.

Mr.Abhi Bansal, Advocate with Mr.Tarun Walia, Mr.Taranmeet Kaur and Ms.Vidhi Jindal, Advocate.

Mr. Parag Tripathi, Senior Advocate with Mr. Piyush Joshi, Ms. Sumiti Yadava, Ms. Meghna Sengupta, Ms. Vatsla Bhatia, Mr. Yagya Sharma,



Advocates, Advocates For respondent No.3/GGL.

Mr. Apoorv Kurup, CGSC with Mr.Gurjas Singh Narula, Mr.Akhil Hasija, Mr.Arnab Mittal and Mr.Shaurya Agarwal, Advocates for UOI.

Mr. Piyush Joshi, Ms. Sumiti Yadava, Ms. Meghna Sengupta, Ms. Vatsla Bhatia, Mr. Yagya Sharma, Advocates, Advocates for intervenor in CM No. 43536/2022.

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LPA 211/2023, CAV 163/2023 & CM APPLs.15189-15191/2023 AND 25260/2023

EICL LIMITED

.....Appellant

Through: Mr. Jayant Mehta, Sr. Adv.with Mr.Govind Manoharan, Mr. Tenzing Bhutia, Mr. B.D. Kundan, Advs.

versus

AGP CITY GAS PRIVATE LIMITED & ORS.

.....Respondents

Through: Mr. Piyush Joshi, Ms. Sumiti Yadava, Ms. Meghna Sengupta, Ms. Vatsla Bhatia, Mr. Yagya Sharma, Advocates for R-1&2.

Mr. Apoorv Kurup, CGSC with Mr.Gurjas Singh Narula, Mr.Akhil Hasija, Mr.Arnab Mittal and Mr.Shaurya Agarwal, Advocates for UOI.

Mr.Raghvendra Shankar, Advocate with Mr.Rahul Sagar Sahay, Mr.Prince Kumar Singh and Ms.Harshita Tomar, Advocates for PNGRB.

Mr.Abhi Bansal, Advocate with



Mr.Tarun Walia, Mr.Taranmeet Kaur
and Ms.Vidhi Jindal, Advocates
Mr.N.L.Ganapathi, Advocate with
Ms.Rini V.Tigga and Mr.Amogh
S.Rao, Advocates for R-5.
Mr.Parag P.Tripathi, Sr.Advocate
with Ms.Chand Chopra, Advocate
with Ms. Neha Bhupathiraju,
Advocate for R-6.

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LPA 366/2023 & CM APPLs.19697-19698/2023
GAIL (INDIA) LIMITED

.....Appellant

Through: Mr.N.L.Ganapathi, Advocate with
Ms.Rini V.Tigga, Mr.Amogh S.Rao,
Advocates.

versus

AGP CITY GAS PRIVATE LIMITED & ORS.Respondents

Through: Mr. Piyush Joshi, Ms. Sumiti Yadava,
Ms. Meghna Sengupta, Ms. Vatsla
Bhatia, Mr. Yagya Sharma,
Advocates for R-1&2.

Mr. Apoorv Kurup, CGSC with
Mr.Gurjas Singh Narula, Mr.Akhil
Hasija, Mr.Arnab Mittal and
Mr.Shaurya Agarwal, Advocates for
UOI.

Mr.Abhi Bansal, Advocate with
Mr.Tarun Walia, Mr.Taranmeet Kaur
and Ms.Vidhi Jindal, Advocates

Mr. Jayant Mehta, Sr. Adv.with Mr.
Govind Manoharan, Mr. Tenzing
Bhutia, Mr. B.D. Kundan, Advs. for
R-5.

Mr. Parag P. Tripathi, Senior
Advocate with Ms.Chand Chopra,
and Ms.Neha Bhupathiraju, Advocate
for R- 6.

Mr.Raghvendra Shankar, Advocate



with Mr.Rahul Sagar Sahay,
Mr.Prince Kumar Singh and
Ms.Harshita Tomar, Advocates for
PNGRB.

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**LPA 254/2021 & CM APPLs.26676/2021, 34446/2021, 46637/2021
AND 44724/2022**

GUJARAT GAS LIMITED

.....Appellant

Through: Mr. Parag Tripathi, Senior Advocate
with Mr. Piyush Joshi, Ms. Sumiti
Yadava, Ms. Meghna Sengupta, Ms.
Vatsla Bhatia, Mr. Yagya Sharma,
Advocates.

versus

PETROLEUM AND NATURAL GAS REGULATORY BOARD

.....Respondent

Through: Mr. Utkarsh Sharma, Advocate with
Mr.Raghvendra Shankar, Advocate
with Mr.Rahul Sagar Sahay,
Mr.Prince Kumar Singh and
Ms.Harshita Tomar and Mr.Kartikey
Joshi, Advocates for
Respondent/PNGRB.

Mr. Jayant Mehta, Sr. Adv.with Mr.
Govind Manoharan, Mr. Tenzing
Bhutia, Mr. B.D. Kundan, Advs. for
R-3.

Mr.Abhi Bansal, Advocate with
Mr.Tarun Walia, Mr.Taranmeet Kaur
and Ms.Vidhi Jindal, Advocates

Mr. Piyush Joshi, Ms. Sumiti Yadava,
Ms. Meghna Sengupta, Ms. Vatsla
Bhatia, Mr. Yagya Sharma,
Advocates, Advocates for Impleaders
in CM APPL.44724/2022.

Mr. Apoorv Kurup, CGSC with



Mr.Gurjas Singh Narula, Mr.Akhil Hasija, Mr.Arnab Mittal and Mr.Shaurya Agarwal, Advocates for UOI.

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LPA 64/2024 & CM APPLs.4534/2024, 12574/2024 AND 28591/2024

PETROLEUM AND NATURAL GAS REGULATORY BOARD

.....Appellant

Through: Mr. Utkarsh Sharma, Advocate with Mr.Raghvendra Shankar, Mr.Rahul Sagar Sahay, Mr.Prince Kumar Singh Ms.Harshita Tomar, and Mr.Kartikey Joshi, Advocates for Respondent/PNGRB.

versus

AGP CITY GAS PRIVATE LIMITED & ORS.Respondents

Through: Mr. Piyush Joshi, Ms. Sumiti Yadava, Ms. Meghna Sengupta, Ms. Vatsla Bhatia, Mr. Yagya Sharma, Advocates, Advocates for R-1&2. Mr. Jayant Mehta, Sr. Adv.with Mr. Govind Manoharan, Mr. Tenzing Bhutia, Mr. B.D. Kundan, Advs. for R-3. Mr. Apoorv Kurup, CGSC with Mr.Gurjas Singh Narula, Mr.Akhil Hasija, Mr.Arnab Mittal and Mr.Shaurya Agarwal, Advocates for UOI. Mr.Abhi Bansal, Advocate with Mr.Tarun Walia, Mr.Taranmeet Kaur and Ms.Vidhi Jindal, Advocates Mr.N.L.Ganapathi, Advocate with Ms.Rini V.Tigga and Mr.Amogh



S.Rao, Advocates for R-5.

Mr. Parag Tripathi, Senior Advocate
with Ms. Chand Chopra and Ms.
Neha Bhupathiraju Advocates for
Applicant-GGL.

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+ **W.P.(C) 9374/2015 & CM APPLs.21790-21791/2015 AND
4231/2016**

INDRAPRASTHA GAS LIMITED

.....Petitioner

Through: Mr.K.K.Rai, Senior Advocate with
Mr.S.K.Pandey, Mr.Awanish,
Mr.Chandrashekhar C., Mr.Anshul
Rai, Advocates.

versus

PETROLEUM AND NATURAL GAS
REGULATORY BOARD & ANR.

.....Respondents

Through: Mr. Utkarsh Sharma, Advocate
Mr.Raghvendra Shankar with
Mr.Rahul Sagar Sahay, Mr.Prince
Kumar Singh, Ms.Harshita Tomar
and Mr.Kartikey Joshi, Advocates for
Respondent/PNGRB
Ms.Monika Arora, CGSC with
Mr.Subhrodeep Saha, Advocate for
UOI.
Mr.Abhi Bansal, Advocate with
Mr.Tarun Walia, Mr.Taranmeet Kaur
and Ms.Vidhi Jindal, Advocates
Mr.Saurav Agrawal, Advocate with
Mr.Trinath Tadakamalla, Mr.Anand
Raja, Ms.Nisha Bhatia, Mr.Siddharth
Shekhar and Mr.Anshuman
Chaudhry, Advocates for Interveners.
Mr. Apoorv Kurup, CGSC with
Mr.Gurjas Singh Narula, Mr.Akhil
Hasija, Mr.Arnab Mittal and



Mr. Shaurya Agarwal, Advocates for
UOI.

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+ **W.P.(C) 11148/2020**

MAHANAGAR GAS LIMITEDPetitioner
Through: Mr. Trinath Tadakamalla, Advocate
with Ms. Nisha Bhatia, Advocate
versus

PETROLEUM AND NATURAL GAS
REGULATORY BOARD & ANR.Respondents
Through: Mr. Utkarsh Sharma, Advocate
Mr. Raghvendra Shankar with
Mr. Rahul Sagar Sahay, Mr. Prince
Kumar Singh, Ms. Harshita Tomar
and Mr. Kartikey Joshi, Advocates for
Respondent/PNGRB.
Mr. Pratima N. Lakra, CGSC with
Mr. Chandan Prajapati, Advocate for
UOI.
Mr. Abhi Bansal, Advocate with
Mr. Tarun Walia, Mr. Taranmeet Kaur
and Ms. Vidhi Jindal, Advocates
Mr. Apoorv Kurup, CGSC with
Mr. Gurjas Singh Narula, Mr. Akhil
Hasija, Mr. Arnav Mittal and
Mr. Shaurya Agarwal, Advocates for
UOI.

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+ **W.P.(C) 9711/2020 & CM APPLs.31041/2020, 11350/2022,
31858/2022 AND 55246/2023**

MAHANAGAR GAS LIMITEDPetitioner
Through: Mr. Trinath Tadakamalla, Advocate
with Ms. Nisha Bhatia, Advocate
versus



PETROLEUM AND NATURAL GAS
REGULATORY BOARD & ANR.

.....Respondents

Through: Mr. Utkarsh Sharma, Advocate
Mr.Raghvendra Shankar with
Mr.Rahul Sagar Sahay, Mr.Prince
Kumar Singh, Ms.Harshita Tomar
and Mr.Kartikey Joshi, Advocates for
Respondent/PNGRB.

Mr.Pratima N.Lakra, CGSC with
Mr.Chandan Prajapati, Advocate for
UOI.

Mr.Abhi Bansal, Advocate with
Mr.Tarun Walia, Mr.Taranmeet Kaur
and Ms.Vidhi Jindal, Advocates.

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W.P.(C) 1017/2021 & CM APPL.2821/2021

GUJARAT GAS LIMITED

.....Petitioner

Through: Mr. Parag Tripathi, Senior Advocate
with Ms. Chand Chopra and Ms.
Neha Bhupathiraju Advocates

versus

PETROLEUM AND NATURAL GAS
REGULATORY BOARD & ANR.

.....Respondents

Through: Mr. Utkarsh Sharma, Advocate
Mr.Raghvendra Shankar with
Mr.Rahul Sagar Sahay, Mr.Prince
Kumar Singh, Ms.Harshita Tomar
and Mr.Kartikey Joshi, Advocates for
Respondent/PNGRB.

Mr. Apoorv Kurup, CGSC with
Mr.Gurjas Singh Narula, Mr.Akhil
Hasija, Mr.Arnav Mittal and
Mr.Shaurya Agarwal, Advocates for
UOI.

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W.P.(C) 3369/2022 & CM APPLs.9845/2022 AND 9847/2022

SABARMATI GAS LIMITED

.....Petitioner

Through: Ms.Chand Chopra, Advocate with



Ms.Neha Bhupathiraju, Advocate.

versus

PETROLEUM AND NATURAL GAS
REGULATORY BOARD & ANR.

.....Respondents

Through: Mr. Utkarsh Sharma, Advocate
Mr.Raghvendra Shankar with
Mr.Rahul Sagar Sahay, Mr.Prince
Kumar Singh, Ms.Harshita Tomar
and Mr.Kartikey Joshi, Advocates for
Respondent/PNGRB.

Mr. Apoorv Kurup, CGSC with
Mr.Gurjas Singh Narula, Mr.Akhil
Hasija, Mr.Arn timer Mittal and
Mr.Shaurya Agarwal, Advocates for
UOI.

Mr. Pritish Sabharwal, Advocate for
MCD.

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W.P.(C) 3911/2022 & CM APPL.11635/2022

TRIPURA NATURAL GAS COMPANY LIMITED THROUGH ITS
GENERAL MANAGER (PROJECT)

....Petitioner

Through: Mr.N.L.Ganapathi, Advocate with
Ms.Rini V.Tigga, Mr.Amogh S.Rao,
Advocates.

versus

PETROLEUM AND NATURAL GAS REGULATORY BOARD
THROUGH ITS SECRETARY

.....Respondent

Through: Mr. Utkarsh Sharma, Advocate
Mr.Raghvendra Shankar with
Mr.Rahul Sagar Sahay, Mr.Prince
Kumar Singh, Ms.Harshita Tomar
and Mr.Kartikey Joshi, Advocates for
Respondent/PNGRB.

Mr. Apoorv Kurup, CGSC with
Mr.Gurjas Singh Narula, Mr.Akhil
Hasija, Mr.Arn timer Mittal and
Mr.Shaurya Agarwal, Advocates for
UOI.



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+ **W.P.(C) 3913/2022 & CM APPL.11641/2022**

VADODARA GAS LIMITED THROUGH ITS COMPANY
SECRETARY AND HOD (HR)Petitioner

Through: Mr.N.L.Ganapathi, Advocate with
Ms.Rini V.Tigga, Mr.Amogh S.Rao,
Advocates.

versus

PETROLEUM AND NATURAL GAS REGULATORY BOARD
THROUGH ITS SECRETARYRespondent

Through: Mr. Utkarsh Sharma, Advocate
Mr.Raghvendra Shankar with
Mr.Rahul Sagar Sahay, Mr.Prince
Kumar Singh, Ms.Harshita Tomar
and Mr.Kartikey Joshi, Advocates for
Respondent/PNGRB.
Mr. Apoorv Kurup, CGSC with
Mr.Gurjas Singh Narula, Mr.Akhil
Hasija, Mr.Arnab Mittal and
Mr.Shaurya Agarwal, Advocates for
UOI.

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+ **W.P.(C) 10244/2024 & CM APPL.42013/2024, 42302/2024,
56759/2024 AND 63394-63395/2024**

SHELL ENERGY INDIA PRIVATE LIMITEDPetitioner

Through: Mr. Balbir Singh, Sr. Adv. with
Mr.Parag Maini, Mr. Abhimanyu
Chopra, Mr. Raghav Chadha,
Mr.Kunal Sabharwal, Mr. Karan
Sachdev, Mr. Aman Chaudhary and
Mr.Kushagra Jain, Advocates.

versus

UNION OF INDIA & ORS.Respondents

Through: Mr. Apoorv Kurup, CGSC with
Mr.Gurjas Singh Narula and
Mr.Arnab Mittal Advocates for UOI.



Mr. Utkarsh Sharma, Advocate
Mr.Raghvendra Shankar with
Mr.Rahul Sagar Sahay, Mr.Prince
Kumar Singh, Ms.Harshita Tomar
and Mr.Kartikey Joshi, Advocates for
Respondent/PNGRB
Mr.Parag P.Tripathi, Sr.Advocate,
Mr.Sandeep Sethi, Sr.Advocate, with
Ms.Vinita Bhargava, Mr.Gaurav
Juneja and Mr.Aayush Jain,
Advocates in CM APPLs.63394-
63395/2024.

CORAM:
HON'BLE THE CHIEF JUSTICE
HON'BLE MS. JUSTICE MANMEET PRITAM SINGH ARORA

ORDER
% **25.10.2024**

List on 28th October, 2024.

MANMOHAN, CJ

MANMEET PRITAM SINGH ARORA, J

OCTOBER 25, 2024
TS